

Action Taken Report (ATR) in light of the directions issued by the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi in its order dated 15/03/2023 in O. A. No. 511/2022 in the matter of Chandrashekhar Khawade Versus State of Jharkhand.

1. The Hon'ble Tribunal in its order dated 15/03/2023 was pleased to issue direction that in view of the precautionary principle embodied in Section 20 of the National Green Tribunal Act, 2010; the Unit in question of the Respondent No. - 4 (Project Proponent) shall remain closed till further orders to the contrary and further directed the Respondents No. 1 to 3 and the Superintendent of Police, Deoghar to take all requisite steps for ensuring that Respondent No. - 4 (Project Proponent) does not illegally operate the industry in question in violation of closure order.
2. In light of the above said order dated 15/03/2023 issued by the Hon'ble Tribunal, the Jharkhand State Pollution Control Board (JSPCB) vide its Ref. No. B - 691 dated 10/04/2023 has directed the Incharge, M/s Sitaram Soap Works, Mouza, Shyamganj, Deoghar, Jharkhand to close down the Unit till further orders in compliance to the abovementioned directions of the Hon'ble Tribunal. Furthermore, the copy of the same was also forwarded to the Superintendent of Police, Deoghar to take all requisite steps for ensuring that the project Proponent of the abovementioned unit does not illegally operate the industry in question in violation of the closure order.

*The copy of the JSPCB's Ref. No. B - 691 dated 10/04/2023 is enclosed herewith as **Annexure 'A'**.*

3. That, the Regional Officer has got the Unit inspected on different times on daily basis from 14/04/2023 to 17/04/2023 and it was found that the Unit was not in operation. The information w.r.t. the same was shared vide emails dated 14/04/2023, 15/04/2023, 16/04/2023 and 17/04/2023.



*The copy of the emails dated 14/04/2023, 15/04/2023, 16/04/2023 and 17/04/2023 are enclosed herewith as **Annexure 'B'**.*

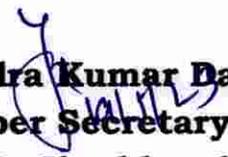
4. The Board has also directed the Regional Officer, JSPCB Regional Office – Cum – Laboratory, Dumka to inspect the Unit on periodic basis (preferably on fortnightly basis) to check and report whether that the operation of the Unit is closed and compliance of the directions issued by the Hon'ble NGT is ensured vide Board's Ref. No. B-1111 dated 24/04/2023.

*The copy of the JSPCB's Ref. No. B – 1111 dated 24/04/2023 is enclosed herewith as **Annexure 'C'**.*

5. That, in light of the above direction by the Board the Unit was inspected by Sri Ravi Kumar, Assistant Scientific Officer, JSPCB Regional Office – Cum – Laboratory, Dumka on 15/05/2023 and during the inspection it was affirmed that the Unit was closed. The information of the same was shared vide email dated 18/05/2023.

*The copy of the email dated 15/05/2023 is enclosed herewith as **Annexure 'D'**.*

6. That this instant ATR is being submitted before this Hon'ble Tribunal in pursuance of the order dated 15/03/2023.


(Yatindra Kumar Das)
Member Secretary,
SPCB, Jharkhand



163 JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

Amended - 'A'

By email/Speedpost

**Hon'ble NGT Matter
Time Bound (Urgent)**

Ref. No.....

Ranchi, Dated.....

From,

Yatindra Kumar Das,
Member Secretary.

To,

The Incharge,
M/s Sitaram Soap Works,
Mouza: Shyamganj, PS - Deoghar,
Dist - Deoghar, Jharkhand.

Sub: - Compliance of the directions issued by the Hon'ble NGT, PB, New Delhi in its order dated 15.03.2023 in O.A. No. 511/2022 - Reg.

Sir,

With reference to the subject noted above, it is to inform that the Hon'ble NGT, Principal Bench, New Delhi has passed an order on 15.03.2023 in Original Application No. - 511/2022 in the matter of Chandrashekhra Khawade Versus State of Jharkhand (Copy enclosed). The operative / relevant part of which is as follows:-

"10. In the meanwhile, in view of the precautionary principle embodied in Section 20 of the National Green Tribunal Act, 2010 it is ordered that the unit in question of the Respondent No. 4-Project Proponent shall remain closed till further orders to the contrary and Respondents No. 1 to 3 and the Superintendent of Police, Deoghar are directed to take all requisite steps for ensuring that Respondent No. 4-Project Proponent does not illegally operate the industry in question in violation of closure order."

In light of the above, it is, hereby directed to close down the Unit till further orders in compliance to the abovementioned directions of the Hon'ble Tribunal.

Encl: As above.

Yours sincerely,

Sd/-

(Yatindra Kumar Das)
Member Secretary

Ranchi, Dated..10/04/2023

Memo No. B-691.

Copy to: The Superintendent of Police, Deoghar to take all requisite steps for ensuring that the Project Proponent of the abovementioned Unit does not illegally operate the industry in question in violation of closure order.

(Yatindra Kumar Das)
Member Secretary

[Signature]



Fwd:

Kamlakant Pathak <kkpathak1964@gmail.com>
To: ranchijspcb@gmail.com

Fri, Apr 14, 2023 at 8:30 PM

To
The Member Secretary
Jharkhand State Pollution Control Board,
Ranchi

Sub: Regarding the operational status of M/s Sitaram Soap Works, At. C.P.Doroliya Road Deoghar.

Sir,
With reference to the above noted subject it is to inform that the above said unit was Inspected by Sri Ravi Kumar, Assistant Scientific Officer, JSPCB Regional Office -Cum- Laboratory, Dumka on 14.04.2023 around 4.45 PM. During inspection the above said unit was found closed (Video graphay was also done). The same information has been forwarded to Mr. Chander Sekhar Khewade. (Complainant/applicant in O. A. NO. 511/2022 on his whatsapp number 9097183700)

This is for kind information and necessary action please.

Yours faithfully,
Regional Officer,
JSPCB, Dumka

[Quoted text hidden]

Regarding the operational status of M/s Sitaram Soap Works, At. C.P.Doroliya Road Deoghar.

1 message

Sat, Apr 15, 2023 at 2:58 PM

Kamlakant Pathak <kkpathak1964@gmail.com>
To: ranchijspcb@gmail.com

To
The Member Secretary
Jharkhand State Pollution Control Board,
Ranchi

Sub: Regarding the operational status of M/s Sitaram Soap Works, At. C.P.Doroliya Road Deoghar.

Sir,
With reference to the above noted subject it is to inform that the above said unit was Inspected by Sri Ravi Kumar, Assistant Scientific Officer , JSPCB Regional Office -Cum- Laboratory, Dumka on 15.04.2023 around 02:00 PM. During inspection the above said unit was found closed (Video grapahay was also done). The same information has been forwarded to Mr. Chander Sekhar Khewade. (Complainant/applicant in O. A. NO. 511/2022 on his whatsapp number 9097183700)

This is for kind information and necessary action please.

Yours faithfully,
Regional Officer,
JSPCB, Dumka

On Sat, 15 Apr 2023, 13:54 Ravi Kumar, <ravidmkdeo@gmail.com> wrote:
Respected sir. Today on 15 4 2023 at 2PM M/S sitaram Soap Works c p drolia road near Laxmi market deoghar has been inspected by Sri Ravi Kumar ASO RO cum Laboratory Dumka. Every section of unit has been found closed. Vedeo has sent on your WhatsApp also same has been sent to complaint Sri chandrasekhar khaware deoghar.

(no subject)

1 message

Sun, Apr 16, 2023 at 4:40 PM

Kamlakant Pathak <kkpathak1964@gmail.com>
To: ranchijspcb@gmail.com

The Member Secretary
Jharkhand State Pollution Control Board,
Ranchi

Sub: Regarding the operational status of M/s Sitaram Soap Works, At. C.P.Doroliya Road Deoghar.

Sir,

With reference to the above noted subject it is to inform that the above said unit was Inspected by Sri Ravi Kumar, Assistant Scientific Officer , JSPCB Regional Office -Cum- Laboratory, Dumka on 16.04.2023 around 02:50 PM. During inspection the above said unit was found closed (Video graphay was also done). The same information has been forwarded to Mr. Chander Sekhar Khewade. (Complainant/applicant in O. A. NO. 511/2022 on his whatsapp number 9097183700)

This is for kind information and necessary action please.

Yours faithfully,
Regional Officer,
JSPCB, Dumka

----- Forwarded message -----

From: **Ravi Kumar** <ravidmkdeo@gmail.com>
Date: Sun, 16 Apr 2023, 16:34
Subject: M/S sitaram soap works CP droliya road deoghar
To: <kkpathak1964@gmail.com>

Respected sir. M/S sitaram soap works CP droliya road near Laxmi market deoghar inspected on 16 4 2023 at 2.50 pm unit was found closed totally during inspection. Vedeo has sent on your WhatsApp. Same has informed to complaint Sri Chandra Sekhar khaware on his no9097183700 on WhatsApp

Regarding the operational status of M/s Sitaram Soap Works, At. C.P.Doroliya Road Deoghar.

1 message

Kamlakant Pathak <kkpathak1964@gmail.com>
To: ranchijspcb@gmail.com

Mon, Apr 17, 2023 at 4:26 PM

The Member Secretary
Jharkhand State Pollution Control Board,
Ranchi

Sub: Regarding the operational status of M/s Sitaram Soap Works, At. C.P.Doroliya Road Deoghar.

Sir,

With reference to the above noted subject it is to inform that the above said unit was Inspected by Sri Ravi Kumar, Assistant Scientific Officer , JSPCB Regional Office -Cum- Laboratory, Dumka on 17.04.2023 around 12:00 Noon. During inspection the above said unit was found closed (Video grapahay was also done). The same information has been forwarded to Mr. Chander Sekhar Khewade. (Complainant/applicant in O. A. NO. 511/2022 on his whatsapp number 9097183700)

This is for kind information and necessary action please.

Yours faithfully,
Regional Officer,
JSPCB, Dumka

----- Forwarded message -----

From: **Ravi Kumar** <ravidmkdeo@gmail.com>
Date: Mon, 17 Apr 2023, 12:16
Subject: M/S sitaram soap works- reg
To: <kkpathak1964@gmail.com>

Today again on 17 04 2023 at 12 at noon m/s sitaram soap works c p droliya road deoghar has been inspected by Ravi Kumar A S O r o cum laboratory JSPCB Dumka. Every section of the unit was found closed during inspection.vedeo of the same has sent to your WhatsApp. Same has informed to complaint Sri Chandra Sekhar khaware on his mob no9097183700

 **VID-20230417-WA0014.mp4**
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JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/2400139

By email/Speedpost

Hon'ble NGT Matter
Time Bound (Urgent)

Ref. No. B-1111

Ranchi, Dated. 24/04/2023

From,

Yatindra Kumar Das,
Member Secretary.

To,

The Regional Officer,
JSPCB Regional Office – Cum – Laboratory,
Dumka.

Sub: - Compliance of the directions issued by the Hon'ble NGT, PB, New Delhi in its order dated 15.03.2023 in O.A. No. 511/2022 – Reg.

With reference to the subject noted above, it is to inform that the Hon'ble NGT, Principal Bench, New Delhi has passed an order on 15.03.2023 in Original Application No. – 511/2022 in the matter of Chandrashekhar Khawade Versus State of Jharkhand (Copy enclosed). The operative / relevant part of which is as follows:-

“10. In the meanwhile, in view of the precautionary principle embodied in Section 20 of the National Green Tribunal Act, 2010 it is ordered that the unit in question of the Respondent No. 4-Project Proponent shall remain closed till further orders to the contrary and Respondents No. 1 to 3 and the Superintendent of Police, Deoghar are directed to take all requisite steps for ensuring that Respondent No. 4-Project Proponent does not illegally operate the industry in question in violation of closure order.”

Whereas, the incharge, M/s Sitaram Soap Works, Mouza: Shyamganj, PS – Deoghar, Dist – Deoghar was directed to close down the Unit till further orders in compliance to the abovementioned directions of the Hon'ble Tribunal vide Board's Ref. No. B-691 dated 10/04/2023.

Now, therefore, in light of the above, it is, hereby directed to inspect the Unit on periodic basis (preferably on fortnightly basis) to check that the operation of the Unit is closed and compliance of the directions issued by the Hon'ble NGT is ensured.

(Yatindra Kumar Das)
Member Secretary

o/k

Fwd:

1 message

Thu, May 18, 2023 at 4:08 PM

dumka jspcb <dumkajspcb@gmail.com>
To: ranchijspcb <ranchijspcb@gmail.com>

----- Forwarded message -----

From: **Ravi Kumar** <ravidmkdeo@gmail.com>

Date: Mon, 15 May 2023, 17:09

Subject: Inspection report of M/s Sitaram Soap Works C P Drolia Road deoghar- Regarding

In connection with the above subject matter, M/s Sitaram Soap Works C P Drolia Road deoghar, has been inspected by Ravi Kumar A.S.O JSPCB Dumka. on dated 15.05.2023 at 4.00 PM. During the inspection unit was found totally closed. Also same information has been sent with video to the WhatsApp number 9097183700 (Sri Chandra Sekhar khaware)